

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI  
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON  
06-11-2023 AT 10:30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT:**

**SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLEMEMBER (TECHNICAL)**

APPLICATION NUMBER : ---

PETITION NUMBER : CA/676/2020

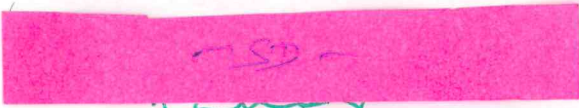
NAME OF THE PETITIONER : N. Soundarapandian and 2 Others

NAME OF THE RESPONDENT(S) : Enmas Engineering Pvt. Ltd. & 2 Others

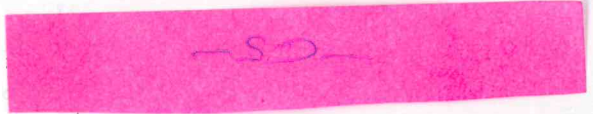
UNDER SECTION : Sec 59 of CA, 2013

**ORDER**

Due to paucity of time, matter stands adjourned to **24.11.2023** for **Physical Hearing.**



**RAVICHANDRAN RAMASAMY**  
Member (Technical)



**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

vs